

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS
TIS HAZARI COURTS : DELHI

ORDER

As per the direction of the Ld. Principal District & Sessions Judge (HQs.), the following court room is hereby allotted with w.e.f. 01.09.2022:-

S. No.	Name of the Ld. Judicial Officer	From	To
1	Sh. Chandra Bose, Ld. Presiding Officer, Special Court (NI Act), Central, THC	New Court	Court Room No.02, Ground Floor, Annexe-II Building, THC

No. 19982-20027-I
/CTB/THC/2022

31/8/22
(MRIDUL GUPTA)
Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

Dated : 31 AUG 2022

Copy forwarded for information & necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.
3. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The concerned Ld. Presiding Officers.
5. The Ld. Chief Metropolitan Magistrate (Central/West), Delhi.
6. The Ld. Admn. Civil Judge (West District), THC, Delhi.
7. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, Delhi/New Delhi.
8. The A.O. (Judl./Incharge, Judicial Branch, Administration Branch (I, II, III), General Branch, Accounts Branch, R & I Branch, Care Taking Branch, Computer Branch, Filing Section & Facilitation Centre, TIIC, Delhi.
9. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
10. Telephone Operator, THC, Delhi.
11. Notice Boards, THC, Delhi (Through R & I Branch).

31/8/22
Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

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